## (26)

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

NATIONAL COMPANT LAW TRIBE	JIAL, HELD ON SHOOLEGIT AT 10.50 AN	
PRESENT: SHRI. ANANTHA	A PADMANABHA SWAMY – MEMBER	- JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/550/(IB)/2017	
NAME OF THE PETITIONER(S)	: BHANSALI CHEMICALS MADRAS LTD	
NAME OF THE RESPONDENT(S)	: EFFEL EXPORTS PVT LTD	
UNDER SECTION	: Sec 9	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
) ANANT MERATHIA	Comord for Respondent	Quartil.

(26)

## **ORDER**

Counsel for Petitioner present. Counsel for Respondent also present. Both the parties submitted that the matter has been settled. A joint memo of compromise entered between the parties was filed with the terms of schedule of payment. The memo is taken on record. In view of the compromise mentioned in the memo, Matter is **closed.** 

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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